GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:3661 ANSWERED ON:01.12.2010 INCREASE OF ROYALTY ON COAL Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of COAL be pleased to state:

- (a) whether some coal producing States have been demanding increase in the rate of royalty on coal for the last few years;
- (b) if so, the name of the States demanding increase in the rates of royalty alongwith the existing royalty-rates of the coal; and
- (c) the rate and amount of royalty being extended every year to the coal producing States?

Answer

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE C) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a) & (b): Yes, Sir. Some of the coal producing States such as Jharkhand. Orissa, Madhya Pradesh and West Bengal have been demanding increase in the rates of royalty on coal. The existing, royalty rates of coal as notified and applicable with effect from 01.08.2007 are given at Annexure `A`.
- (e): 1) The group-wise rate of royalty per tonne coal are as follows:

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Coal Group - 1 : Rs.346.88,

Coal Group - III : Rs.204.89,

Coal Group - IV : Rs.11.49,

Coal Group - V : Rs.81.25.

2) The State-wise royalty paid during the last 5 years is as below :

Rs. in Crores

STATES 2005-06 2006-07 2007-08 2008-09 2009-10

Jharkhand 781.32 766.45 886.36 1062.44 1152.41

Orissa 503.86 511.45 624.51 762.14 881.08
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Maharashtra 307.42 310.52 410.25 503.06 512.71

Madhya Pradesh 564.21 604.21 808.45 961.31 1022.77

Chhattisgarh 555.36 1597.91 747.92 887.50 939.56

Uttar Pradesh 173.83 110.90 111.80 93.40 149.09

Assam 14.87 19.54 22.60 21.59 30.86

West Bengal 10.68 10.42 9.56 9.53 9.2

Andhra Pradesh 324.00 313.50 479.00 560.69 637.13